

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

Lalit Kumar & ors. ~~OA/TA/MP. No.~~ 633/1993 in O.A. 697/93
Versus V.O.I. & ors.

Date of Order

Orders

This is a Misc. application filed by the applicant through his counsel in O.A. -/93 for grant permission to file this joint petition. It is a D.B. case and belongs to Jaipur Bench. On scrutiny it has been found in order.

15/12

S.O. (P) 15/12

18/12

16.12.93.

None present

Register & Put up in Court
for admission on 17.12.93

REGISTERED
C.A.T., JAIPUR

17/12/93

Mr. J.K. Koushik - Counsel for applicant.

M.P. is allowed - petitioner was permitted to file joint petition - application
M.P. stands disposed of.

17/12/93

17/12/93
J. Koushik
Counsel

17/12/93
J.K. Koushik
Counsel for applicant
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